

(b) Our Ambassador in Cairo took immediate action and lodged an oral protest with the U.A.R. Deputy Foreign Minister and followed up his talk with a written protest in which he pointed out that the Pakistan Ambassador had acted contrary to earlier directives of the U.A.R. Foreign Office which advised all Heads of Missions to abstain from political and ideological attacks on countries friendly to the U.A.R.

The Special Secretary in the Ministry of External Affairs also spoke to the U.A.R. Ambassador in India to convey to the Government of U.A.R. our dismay and regret at Mr. Dehlavi's remarks. It was not considered necessary to take up this matter with the Pakistan Government.

#### **Pak. Protest on Military Aid to India**

\*169. { Shri D. N. Tiwary;  
Shri Hem Raj:

Will the **Prime Minister** be pleased to state:

(a) whether the recent (October 19-20) protest of Pakistan to U.S.A. and U.K. about supply of military equipment to Indian formations along Pakistan border had any effect on those countries or has been intimated by them to the Government of India;

(b) whether this matter has been discussed with the representatives of the Governments of the U.K. and U.S.A.; and

(c) the steps taken to prevent or meet effectively such anti-Indian propaganda by Pakistan?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) While the fact of the Pakistan protest note has been known to the Government of India no intimation about the nature or details of this protest note have been intimated by the Governments of U.K. and the U.S.A. to the Government of India.

(b) **Yes.**

(c) The Governments of U.K. and the U.S.A. are aware that military

assistance received from them will be used by India only for meeting the threat of Chinese aggression against India. This position has also been clearly brought out in statements made in Parliament and elsewhere on behalf of the Government of India.

#### **Reorganisation of Planning Commission**

\*170. { Shri Harish Chandra Mathur;  
Shri D. C. Sharma;  
Shri Maheswar Naik;  
Shri P. Venkatasubbaiah;  
Shri K. C. Pant;  
Shri Sidheshwar Prasad;  
Shri A. N. Vidyalankar;  
Shrimati Renuka Ray;  
Shri Krishnapal Singh;  
Shri P. R. Chakraverti;  
Shri P. C. Borooah:

Will the Minister of **Planning** be pleased to state:

(a) the relationship between Vice-Chairman, Planning Commission and Minister of Planning and respective responsibility of each;

(b) whether Government have considered any proposal to reorganise and streamline the working of the Planning Commission; and

(c) whether Government's attention has been drawn to the criticism that there is too much of staff and duplication of work in Planning Commission and if so, Government's reaction thereto?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) The Deputy Chairman of the Planning Commission coordinates the day-to-day work of the Commission. The Minister of Planning, in addition to his work as a Member of the Commission, is responsible in particular, for matters requiring consideration by the Cabinet and those arising in Parliament.

(b) and (c). Economic Planning is a discipline about which no set of

procedures or methods can apply equally effectively all the time. This problem becomes more complicated as the magnitudes involved keep growing. Hence the task of reorganising and streamlining the apparatus of Planning is a continuous one. Government and the Planning Commission are aware of this need and are engaged in it. Criticism of the Plan or of its methods and procedures are welcome so far as these point to remedies and are constructive and these are examined from time to time from this point of view by the Planning Commission.

#### Wage Board for Port and Dock Workers

- \*171. { Shri Mohammed Elias:  
Shri Umanath:  
Shri Vishram Prasad:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any proposal to set up a Wage Board for port and dock workers; and

(b) if so, when the Board is expected to be set up?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) and (b). Demands have been received for the appointment of a Wage Board for the port and dock workers. These are under consideration.

#### Pak. Spy Activities

- \*172. { Shri Anjanappa:  
Shri Krishnapal Singh:  
Shri P. C. Borooah:  
Shri Brij Raj Singh:  
Shri Bade:  
Shri Ram Sewak Yadav:  
Shri Kishen Pattanayak:  
Dr. L. M. Singhvi:  
Shri Hem Raj:

Will the Prime Minister be pleased to state:

(a) whether a clerk of the Union

Government was arrested here on the 9th November, 1963 while he was receiving back documents which he had supplied earlier to some members of the Pakistan High Commission;

(b) whether Government have made any protest to the Pakistan Government demanding the recall of those members of the Pakistan High Commission who are involved in spying activities; and

(c) if so, the action taken by the Government of Pakistan in this regard?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) At the request of the Government of India, the Government of Pakistan has withdrawn three members of the Pakistan High Commission who were involved in activities against the security of India.

(c) The Government of Pakistan retaliated by asking for the recall of three members of our High Commission in Karachi. A statement giving full facts regarding this incident was made by the Prime Minister in the Lok Sabha on 19-11-1963.

#### Recruitment in the Army

- \*173. { Shri Shree Narayan Das:  
Shri Onkar Lal Berwa:  
Shri Yashpal Singh:  
Shri Bishanchander Seth:  
Shri Dhaon:  
Shri B. P. Yadava:  
Shrimati Renuka Barkataki:  
Shri Rameshwar Tantia:  
Shri Surendra Pal Singh:  
Shri Sham Lal Saraf:  
Shri Hem Raj:  
Shri E. Madhusudan Rao:

Will the Minister of Defence be pleased to state:

(a) the extent to which various incentive schemes brought into opera-